

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 62 & 47 of 2013

Dated : 27th November, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Appeal No. 62 of 2013

**PTC India Ltd. Appellant(s)
Versus
Gujarat Electricity Regulatory Commission & Anr. Respondent (s)**

**Counsel for the Appellant (s): Mr. Amit Kapur
Mr. Rajiv Bhardwaj
Mr. Vishal Anand
Mr. Varun Pathak**

**Counsel for the Respondent(s): Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Swapna Seshadri for GUVNL**

Appeal No. 47 of 2013

**Gujarat Urja Vikas Nigam Ltd. Appellant(s)
Versus
PTC India Ltd. & Anr. Respondent (s)**

**Counsel for the Appellant (s): Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Ms. Swagatika Sahoo
Counsel for the Respondent(s): Mr. Amit Kapur
Mr. Rajiv Bhardwaj
Mr. Vishal Anand
Mr. Varun Pathak for PTC**

ORDER

Mr. M.G. Ramachandran, the learned counsel has finished his arguments as Appellant in Appeal No. 47 of 2013 and as Respondent in Appeal No. 62 of 2013. He has filed his Written Submissions. He seeks some time to

file his additional Written Submissions. Accordingly, he is directed to file the same on or before 02.12.2013 after serving copy on the other side.

Post the matters for the reply and Rejoinder submissions on **11.12.2013.** In the meantime, Written Submissions be filed by Mr. Amit Kapur, the learned counsel for the Appellant in Appeal No. 62 of 2013 and Respondent in Appeal No.47 of 2013.

(Rakesh Nath)
Technical Member
ts/ak

(Justice M. Karpaga Vinayagam)
Chairperson